

ADHOC COMMITTEE
BAR COUNCIL OF MEGHALAYA
SHILLONG

HCM. II/50/2014-Estt/792

Dated Shillong 28th September, 2022

NOTIFICATION

It is notified to all particularly the learned candidates concerned that keeping in mind the large number of **39 learned candidates** in the fray and on being advised by the persons well acquitted with the preferential counting of votes, the undersigned for further preparedness hereby constrain to defer the counting of votes from **30th September, 2022** to **17th October, 2022** which may likely to continue on **18th October, 2022** as well. The inconvenience if any is highly regretted.

Further, keeping in mind the cumbersome nature of counting preferential votes under the rules, the Ad-hoc Committee is hereby constituted the “**Counting Committee**” comprising of **1. Shri. Tanmay Jyoti Mahanta, Senior Advocate** and **2. Shri. Pran Bora Senior Advocate** (well acquainted with the counting of preferential votes) from common Bar Council of Assam, Nagaland etc and other members /advocates as may be appointed and/or assigned by the Ad-hoc Committee for counting of the preferential votes.

Keeping in mind the first election of this nature after establishment of the High Court of Meghalaya on 23rd March, 2013, the undersigned is also hereby sincerely invited/requested to all learned candidates or their assigned agents in writing if any to kindly attend the counting preparedness meeting to be held on **30th September, 2022 at 2 pm** at the premises of High Court of Meghalaya Bar Association, Shillong.

**Member
Adhoc Committee
Bar Council of Meghalaya
Shillong**

HCM. II/50/2014-Estt/792-A

Dated Shillong 28th September, 2022

Copy to:

1. The Advocate General, High Court of Meghalaya for favour of kind information.
2. Shri K.S. Kynjing, Senior Advocate, High Court of Meghalaya for favour of kind information.
3. The District & Sessions Judge, Shillong/Jowai/Nongpoh/Nongstoin/Williamnagar/Tura/Baghmara/Resubelpara/Ampati/Khliehriat/Mawkyrwat for favour of kind information and necessary action.
4. The Judicial Magistrate First Class, Mairang Court for favour of kind information and necessary action.
5. The Judicial Magistrate First Class Sohra Sub-Division, Amlarem Sub-Division, Dadenggre Sub-Division for favour of kind information and necessary action.
6. The Judge, District Council Court, KHADC, Shillong/JHADC, Jowai/GHADC, Tura for information and necessary action for favour of kind information and necessary action.
7. The President/Secretary, High Court Bar Association, Shillong, for kind information and necessary action.
8. The President/Secretary, Shillong Bar Association, Shillong, for kind information and necessary action.
9. The President/Secretary, Jaintia Hills District Bar Association, Jowai, for kind information and necessary action.
10. The President/Secretary, Nongpoh Bar Association, Nongpoh, for kind information and necessary action.
11. The President/Secretary, Nongstoin Bar Association, Nongstoin, for kind information and necessary action.
12. The President/Secretary, Tura Bar Association, Tura, for information and necessary action.
13. The President/Secretary, Williamnagar Bar Association, Williamnagar, for kind information and necessary action.

14. The President/Secretary, Khliehriat Bar Association, Khliehriat for kind information and necessary action.
15. The President/Secretary, Baghmara Bar Association, Baghmara for kind information and necessary action.
16. The President/Secretary, Resubelpara Bar Association, Resubelpara for kind information and necessary action.
17. The President/Secretary, Ampati Bar Association, Ampati for kind information and necessary action.
18. The President/Secretary, Mawkyrwat Bar Association, Mawkyrwat for kind information and necessary action.
19. Shri. Tanmay Jyoti Mahanta, Sr. Advocate, Gauhati High Court.
20. Shri. Pran Bora Sr. Advocate, Gauhati High Court.
21. Shri. S. P. Mahanta Sr. Advocate, Shillong, East Khasi Hills District, Meghalaya.
22. Smti. N. G. Shylla Advocate, Shillong, East Khasi Hills District, Meghalaya.
23. Shri. T.T Diengdoh Sr. Advocate, Shillong, East Khasi Hills District, Meghalaya.
24. Dr. Nitesh Mozika Sr. Advocate, Shillong, East Khasi Hills District, Meghalaya.
25. Smti. Naphibanmer Laso Advocate, Shillong, East Khasi Hills District, Meghalaya.
26. Smti. Larilin Warjri Advocate, Shillong, East Khasi Hills District, Meghalaya.
27. Smti. Saphira Marbaniang Advocate, Shillong, East Khasi Hills District, Meghalaya.
28. Shri. Riwan B. Hinge Advocate, Jowai, West Jaintia Hills District, Meghalaya.
29. Smti. Sowanki Luckina Phyllei Advocate, Jowai, West Jaintia Hills District, Meghalaya.
30. Shri. Kupa Singh Kynjing Sr. Advocate, Shillong, East Khasi Hills District, Meghalaya.
31. Shri. Heletson Nongkhaw Advocate, Shillong, East Khasi Hills District, Meghalaya.
32. Miss. Ibaphidahun Shisha Lyngdoh Mawphlang Advocate, Shillong, East Khasi Hills District, Meghalaya.
33. Shri. Nelson Kharbani Advocate, Shillong, East Khasi Hills District, Meghalaya.
34. Shri. Nilutpol Syngkon Advocate, Shillong, East Khasi Hills District, Meghalaya.
35. Shri. Lurshaphrang Shongwan Advocate, Shillong, East Khasi Hills District, Meghalaya.
36. Shri. Sunday Morning Suna Advocate, Shillong, East Khasi Hills District, Meghalaya.
37. Smti. Suzzanna K. Nongrum Advocate, Shillong, East Khasi Hills District, Meghalaya.
38. Mr. Kishore Ch. Gautam Advocate, Shillong, East Khasi Hills District, Meghalaya.

39. Shri. Pillan T. Sangma Advocate, Shillong, East Khasi Hills District, Meghalaya.
40. Smti. Yorika Shylla Advocate, Jowai, West Jaintia Hills District, Meghalaya.
41. Shri. TH. Rakesh Singh Advocate, Shillong, East Khasi Hills District, Meghalaya.
42. Shri. N. Shyambor Singh Marpan Advocate, Shillong, East Khasi Hills District, Meghalaya.
43. Shri. Apu Dey Advocate, Shillong, East Khasi Hills District, Meghalaya.
44. Smti. Willma Bandalin KhongjeeAdv*.Shillong, East Khasi Hills District, Meghalaya.
45. Smti. Jennyca F. Blah Advocate, Shillong, East Khasi Hills District, Meghalaya.
46. Shri. Subir Ranjan Sen Advocate, Shillong, East Khasi Hills District, Meghalaya.
47. Shri. Devorsi G Momin Advocate, Tura, West Garo Hills District, Meghalaya.
48. Shri. Paul Roy Paske Advocate, Tura, West Garo Hills District, Meghalaya.
49. Shri. Sujit Dey Advocate, Shillong, East Khasi Hills District, Meghalaya.
50. Miss. Anuradha Paul Sr. Advocate, Shillong, East Khasi Hills District, Meghalaya.
51. Shri. Kaustav Paul Sr. Advocate, Shillong, East Khasi Hills District, Meghalaya
52. Shri. Satyendra Kumar Advocate, Shillong, East Khasi Hills District, Meghalaya.
53. Mrs. Ilawanda Shisha Lyngdoh Advocate, Shillong, East Khasi Hills District, Meghalaya.
54. Shri. Treiborlang L. Jyrwa Advocate, Shillong, East Khasi Hills District, Meghalaya.
55. Shri, Kyrshanlang Marbianang Advocate, Shillong, East Khasi Hills District, Meghalaya.
56. Mr. Fernando Shangpliang Advocate, Shillong, East Khasi Hills District, Meghalaya.
57. Mr. Mewaker Lyngdoh Advocate, Shillong, East Khasi Hills District, Meghalaya.
58. Miss. Lareen D. N. Thangkhiew Advocate, Shillong, East Khasi Hills District, Meghalaya.
59. Mr. Deimonmi Dkhar Advocate, Shillong, East Khasi Hills District, Meghalaya
- ✓ 60. The System Analyst, High Court of Meghalaya, for uploading the same in the official website.
61. Notice Board.
62. Office File.


Member
Adhoc Committee
Bar Council of Meghalaya
Shillong

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28/09/2022